GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO. 2891

ANSWERED ON 06.08.2025

INSTALLED CAPACITY OF SOLAR PV MODULE

2891. SHRI CHAVDA VINOD LAKHAMSHI SHRI P P CHAUDHARY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the current installed capacity of solar PV module manufacturing in the country;
- (b) whether the Government has taken any steps to encourage domestic solar manufacturing; and
- (c) if so, the details thereof including any special initiatives, manufacturing units or proposed solar parks in the State of Rajasthan?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

- (a) Presently, the installed solar PV module manufacturing capacity in the country, as per the Approved List of Models and Manufacturers (ALMM), issued on 30.06.2025 is 91.6 GW.
- (b)&(c) The Ministry of New and Renewable Energy (MNRE), Government of India, has been consistently bringing out policies to encourage domestic solar manufacturing. Various initiatives taken, inter-alia, include those mentioned at **Annexure-I**. The companies setting up solar manufacturing capacity, can set-up their manufacturing units anywhere in India. As per the Approved List of Models and Manufacturers (ALMM) issued on 30.06.2025, 7 solar module manufacturing units with aggregate capacity of 10.12 GW have been installed in the state of Rajasthan.

The Government is also implementing a scheme for "Development of Solar Parks and Ultra Mega Solar Power Projects." Under the scheme, there is a provision for Central Financial Assistance (CFA) of up to Rs. 20 lakh per MW or 30% of the project cost, whichever is lower, for development of the parks. In addition, a CFA of up to Rs. 25 lakh per Solar Park is provided for preparation of Detailed Project Report. Under the scheme, the Government has sanctioned 10 Solar Parks of cumulative capacity 10,276 MW in the State of Rajasthan.

Annexure referred to in reply of part (b) of the Lok Sabha Unstarred Question No. 2891 for 06.08.2025 regarding 'Installed Capacity of Solar PV Module'

Initiatives taken to encourage domestic solar manufacturing, inter-alia, include:

- (i) Production Linked Incentive (PLI) Scheme: The Government of India is implementing the Production Linked Incentive (PLI) Scheme for High Efficiency Solar PV Modules, for achieving domestic manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules, with an outlay of Rs. 24,000 crore. Under the Scheme, Letters of Award have been issued for setting up of 48,337 MW of fully/ partially integrated solar PV module manufacturing units.
- (ii) Domestic Content Requirement (DCR): Under some of the current schemes of the MNRE, namely CPSU Scheme Phase-II, PM-KUSUM Components B & C, and PM Surya Ghar: Muft Bijli Yojana, wherein government subsidy is given, it has been mandated to source solar PV cells and modules from domestic sources.
- (iii) Preference to 'Make in India' in Public Procurement: In accordance with Department for Promotion of Industry and Internal Trade (DPIIT) 'Public Procurement (Preference to Make in India), Order', MNRE had notified Purchase Preference (linked with local content) for RE sector which, inter-alia, identified list of all goods and services or works in respect of which there is sufficient local capacity and local competition is available and mandated that only "Class-I local supplier" shall be eligible to bid for the above goods/services/works with the mandate that minimum local content should be at least 50%.
- (iv) Imposition of Basic Customs Duty on import of solar PV cells, modules, Solar Inverters and Solar Glass: The Government has imposed Basic Customs Duty (BCD) on import of solar PV cells, modules, solar inverters, and solar glass.
- (v) Discontinuation of Customs Duty Concessions: MNRE has discontinued issuance of Customs Duty Concession Certificates for import of material /equipment for initial setting up of solar PV power projects with effect from 02.02.2021.
- (vi) Exemption of Custom Duty on capital goods for manufacture of Solar Cells and Modules: The Government has exempted customs duty on import of the goods specified in List 41 of the notification No. 30/2024-Customs dated 23.07.2024, for the manufacturer of solar PV cells and modules.